

34. Shri Ganga Saran Singh, 12, Rajendra Nagar, Patna.
35. Shri Rohit Bal Vohra, Social Workers, 17-A/62, W.E.A., Karol Bagh, New Delhi.
36. Shri Avais Ahmed, Social Worker, 14, Dr. Bishambardas Marg, New Delhi.
37. Shri K. Arunachalam, Chairman, Gandhi Samarak Nidhi, Rajghat, New Delhi.
38. Brahmchari Subudhanand, Secy. to Jagatguru Shankaracharya, Jyotishpeeth Bihar, Distt. Singhbhoom.
39. Shri S.M. Gavaskar, 43 Surya Apartments, Bombay.
40. Shri M. Chowdhary/Shri Nalin Bhai Mehta, Secy./Member, Kasturba Health Society, Sewagram, Wardha.
41. Office bearer of Mahatma Gandhi Institute of Medical Sciences, Sewagarm Wardha.
42. Miss Avantika Maken, D/o Late Shri Lalit Maken, Bhopal.
43. Shri K.P. Reddy, Executive Chairman, Bharat Krishak Samaj, A-1, Nizamuddin West, New Delhi.
44. Shri Madhukar Rao Chowdhary, President, Rashtia Bhasha Prachar Samiti, Wardha.
45. Shri Dwarka Das Vaid, Joint Secy. Rashtia Bhasha Parchar Samiti, Wardha.
46. Shri Ram Asray Pandey, Social Worker, Azamgarh.
47. Two persons nominated by the Bihar Earthquake Relief Committee, New Delhi.
48. Prof. Ashutosh Sharma, Hon. Genl. Secy., Women's Cricket Association of India, 41-B, Karan Nagar, Extn. Jammu.
49. Baba Amte, Knit India Movement, Anand Van, Chandrapur.
50. Smt. Lal Bahadur Shastri, 1, Moti Lal Nehru Place, New Delhi.
51. Shri Narayan Swarup Brahmchari, Organiser, Adhyatmik Uthan Mandal, Dwarka, Gujarat.
52. Shri Ramayan Rai, Ex-M.P., 40, Kali Bari Apartments, New Delhi.
53. Smt. Dr. Satyabala Tayal/Smt. Nalini Devi, President/Secy. Matru Sewa Sangh, Sitabulde, Nagpur.
54. Shri Sanjay Sharma, Village Setia, Distt. Sehoh, M.P.
55. Shri Satya Paul, Co-ordinator, Bharat Jodo Movement, Servants of People Society, Lajpat Bhavan, Lajpat Nagar, New Delhi.

#### **Protection of Railway Bridges**

785. SHRI SHANTARAM NAIK: Will the Minister of RAILWAYS be pleased to state:

(a) the number of railway bridges in the country;

(b) whether Government have taken any security measures to protect these bridges; and

(c) if so, the details thereof?

THE MINISTER OF STATE OF THE MINISTRY OF RAILWAYS (SHRI MADHAVRAO SCINDIA): (a) There are about 1.14 lakh bridges.

(b) and (c). The responsibility for providing protection to bridges on Railways rests with the State Governments and the Ministry of Home Affairs have advised the State Governments and the Union Territory Administrations to take all necessary steps to provide protection against tampering of railway tracks and bridges and render all possible assistance to the railway authorities in this regard.

#### Appointment of Judges in Supreme Court and High Courts

786. SHRI SHANTARAM NAIK:  
SHRI C. MADHAV REDDY:  
SHRI G. BHOOPATHY:  
SHRI MANIK REDDY:

Will the Minister of LAW AND JUSTICE be pleased to state:

(a) the number of judges appointed to the Supreme Court and High Courts during the last three months, Court wise;

(b) the number of vacancies existing in Supreme Court and High Courts as on date, Court-wise; and

(c) the time by which these vacancies will be filled?

THE MINISTER OF LAW AND JUSTICE (SHRI B. SHANKARANAND): (a) and (b). Statement giving the information is given below.

(c) Appointment of Judges in the Supreme Court and the High Courts involves consultation with the concerned constitutional authorities, and is a continuous process. It is not possible to indicate the time by which these vacancies will be filled up.

#### STATEMENT

<i>Sl. No.</i>	<i>High Court</i>	<i>Number of fresh appointment made from 18-4-89 to 17-7-89</i>	<i>Number of vacancies of judges/ Additional Judges as on 18.7.1989</i>
1.	Allahabad	5	10
2.	Andhra Pradesh	—	6
3.	Bombay	7	3
4.	Calcutta	—	3
5.	Delhi	2	4
6.	Gauhati	2	—
7.	Gujarat	—	6
8.	Himachal Pradesh	—	2
9.	Jammu and Kashmir	—	—
10.	Karnataka	—	6